

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III (SPECIAL BENCH)

ITEM No. 319

IA-1066/2024, IA-1068/2024

In

IB-1736(ND)/2019

IN THE MATTER OF:

M/s. Small Industries Developer Bank Of India Petitioner/Applicant

Vs.

M/s. Stanley Hotel & Resorts Pvt. Ltd. Respondent

Order under Section 7 of the Insolvency and Bankruptcy Code, 2016

Order delivered on 10.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS

HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR

HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For Applicant : Mr. Mohd Moonis Abbasi, Adv.

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned to
11.06.2024.

-Sd-

(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

Ajay